

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2801
ANSWERED ON:26.11.2010
VILLAGE HEALTH COMMITTEES
Reddy Shri Anantha Venkatarami

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether any Village Health Committee has been constituted for proper execution of the National Rural Health Mission;
- (b) if so, whether the Panchayati Raj Institutions are involved in this process; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) to (c) The Framework for Implementation of National Rural Health Mission (NRHM) provides for constitution of Village Health and Sanitation Committees within the overall framework of Gram Sabha. The guidelines issued by this Ministry state that ideally the sarpanch of the elected Panchayat should chair the VHSC. If the Gram Panchayat is made of more than one village, the representing Panchayat panch should chair the VHSC. If there is a active health subcommittee of the elected gram Panchayat body then all those members should come into the VHSC so that there is no duplication and the decisions of the VHSC are binding on them.